

Construction of VIP terminal at Jaipur airport

†185. SHRI RAM NARAIN DUDI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the flights carrying Very Important Persons (VIPs) and other passengers are being operated from Terminal 2 at Jaipur airport at present, if so, the details thereof; and

(b) whether Central Government proposes to construct a VIP terminal separately at Jaipur airport on the demand of Rajasthan Government if so, by when, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The State aircrafts carrying State VIPs including Chief Minister, Governor and other State VIPs are operated from the State hangar. Other aircrafts carrying VIPs and other passengers are being operated from Terminal-2 at Jaipur airport.

(b) Airports Authority of India (AAI) has received a request from the State Government of Rajasthan for construction of VVIP Terminal at Jaipur airport. AAI has already offered 2.5 acres of land to the Government of Rajasthan for this purpose.

Inclusion of Pithoragarh and Gauchar under UDAN Scheme

†186. SHRI MAHENDRA SINGH MAHRA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has decided to start air services from the newly constructed air strips in the country under UDAN-Ude Desh Ka Aam Naagrik Scheme;

(b) if so, whether Pithoragarh and Gauchar of Uttarakhand have also been included in this scheme;

(c) if not, the reasons therefor and whether Government treats the people of these regions in a different way; and

(d) if not, by when the air services from the above places would be started?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (d) The Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh Ka Aam Naagrik) Scheme on 21.10.2016 for providing connectivity to unserved and under-served airports of the country. The scheme consists of an indicative list of under-served, unserved airports

† Original notice of the question was received in Hindi.

in India. Pithoragarh and Gaucher of Uttarakhand have already been included in RCS-UDAN. RCS-UDAN is a demand-driven scheme, where airline operators undertake assessment of demand on particular routes and bid for the same. An airline operator are selected through transparent bidding process to commence RCS flights from the routes the interested bidders bid. Selected Airline Operators are required to commence RCS flights within six months after award of routes/network.

Implementation of recommendation of AAIB by DGCA

187. SHRI SANJAY SETH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Aircraft Accident Investigation Bureau (AAIB) in its final investigation report in a case of pilot incapacitation on Jet Airways Bangkok-Delhi flight of May, 2015 has made recommendations to the Directorate General of Civil Aviation (DGCA);

(b) if so, the details of the recommendations;

(c) whether Government has issued instructions to all airlines based on the recommendations;

(d) if so, the details thereof; and

(e) the other steps taken by Government to avoid such types of incidence in the future?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes, Sir.

(b) In the final investigation report of Aircraft Accident Investigation Bureau (AAIB) in the case of pilot incapacitation on Jet Airways Bangkok-Delhi flight of May, 2015, AAIB has made 05 recommendations in their report, on commencement of diversion, checklist, operational manual, training and removal of SSCVR.

(c) to (e) The recommendations made in the report have been forwarded to concerned airlines.

Inquiry on incidents of near collision of civil aircrafts

188. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many incidents of near collision of civil aircrafts in India have taken place during last three years;